

such representations have been entertained?

**Shri Humayun Kabir:** It is not a question of representation. Whenever scholarships are offered we advertise and all applications are considered. University men are also free to apply for such scholarships. The training is on an agreed programme, they are sponsored by the employing authorities and under this also universities are free to send their proposals.

**Shri C. K. Bhattacharya:** My question was whether any university men have got this scholarship and help from the Government of India for training in museology.

**Shri Humayun Kabir:** One of the scholars is from the University of Calcutta.

#### Fertilizer from Coal and Lignite

\*247. { Shri S. C. Samanta:  
Shri Subodh Hansda:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No 2110 on the 18th March, 1959 and state

(a) whether trials for the large scale manufacture of fertilizer from coal and lignite have been carried out in the Central Fuel Research Institute, and

(b) if so, the result thereof?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) No, Sir

(b) Does not arise

May I add, with your permission, that it is proposed to continue these tests for about three years more?

**Shri S. C. Samanta:** May I know whether during the directorship of Dr Lahiri such a proposal was taken up and some work has been done?

**Shri Humayun Kabir:** I have already answered a question in this

House before. It is because some work has been done in the Institute that the question of continuing the experiment for three more years arose.

**Shri S. C. Samanta:** May I know whether the question of taking up large-scale trials for production of fertilisers can be taken up and the fertilisers prepared in this country if we are successful with this experiment in this country?

**Shri Humayun Kabir:** At present it is being done on a small laboratory scale and till we are satisfied by carrying on tests for about three years more, any question of large-scale trials will not arise.

**Shri S. C. Samanta:** May I know what by-products were found and whether they may be useful?

**Shri Humayun Kabir:** The major result is two kinds of fertilisers. One called Ammonium Humate and the other called Nitrogen-Enriched product, and both of these have been found very useful on an experimental basis in agricultural farms attached to the laboratory itself.

#### Integration of Services in States

\*248. { Shri R. C. Majhi.  
Shri Subodh Hansda.  
Shri S. C. Samanta.

Will the Minister of Home Affairs be pleased to state

(a) whether the integration of services of Gazetted and Non-gazetted officers has been completed in all the States since the re-organisation of the States,

(b) if not, the reasons therefor, and

(c) how long it will take to complete the work?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) No

(b) (i) The enormous volume of work involved

(ii) Difference in the organisation and structure of the service cadres including difference in pay, pay-scale, nature of duties and responsibilities.

(iii) Non-availability of service records of the allocated servants. This difficulty has been mentioned only by the Madras and Kerala Governments.

(iv) Other administrative difficulties like pre-occupation of the heads of the Departments of the Government with other important state work.

(c) The State Governments have been and are being requested to complete the work as quickly as possible. If is not, however, possible for the Central Government to fix a definite date by which the work should be completed.

**Shri R. C. Majhi:** May I know how many representations from gazetted officers have been received and how many of them have been disposed of?

**Shri Datar:** Sometimes representations are received and if they take the form of a final petition, then it is considered by the Government of India after the recommendation of the Central Advisory Board is received.

**Shri R. C. Majhi:** How many times has the Central Advisory Board met so far?

**Shri Datar:** It has been sitting for a number of months from time to time. A very large number of appeals are received—about 500 in all—from all the States put together

**Shri S. C. Samanta:** Is it not a fact that there is anxiety and discontent among the officers owing to delay in doing this work? May I also know, in view of that fact, the Government will take strict measures to follow up the work?

**Shri Datar:** Sometimes there is some delay, but it is inevitable, in view, as I said, of the stupendousness of the task and the large number of Government servants involved. May I point out that in the case of Bombay the number is very large, but still, they are trying their best to

see to it that the whole work is completed as early as possible?

**Shri Achar:** May I know whether it is true that the officers sent from the Centre advise the State Governments to do certain things and the State Governments do not accept their advice?

**Shri Datar:** The Government first issued certain instructions according to which about four criteria were laid down. Then the officers from the Government of India went to the capitals of the various States for tendering advice and that advice is being considered and in certain respects also accepted.

**Dr. M. S. Aney:** May I know if the Government of India is aware that a large section of the services of the old Central Provinces Government who have been absorbed in Bombay State have been feeling very uneasy and discontented on account of the promulgation of the integration orders and schemes of the Bombay State on the ground that they have been discriminated against by the Bombay Government? Are the Government of India aware of that?

**Shri Datar:** May I point out that oftentimes we receive such representations and requests, but it is for the Bombay Government, in the first instance, to prepare the lists. They are provisional, and then the objections are heard. Then the final lists are prepared, and even thereafter, there is an appeal either to the State Board or to the Central Advisory Board, and the Government of India passes final orders.

**Dr. M. S. Aney:** May I know whether the Government of India received any representations on this matter? I refer to the sections absorbed in Bombay State.

**Shri Datar:** Oftentimes such representations are received and sometimes they are couched in unwarrantedly strong language.

**Dr. M. S. Aney:** Were there not representations in which allegations were found as warranted?

**Shri Datar:** Whenever they are warranted we do give effect to them because we have got the advice of the Central Advisory Board.

**Shri C. E. Pattabhi Raman:** Are steps being taken to preserve seniority pending integration?

**Shri Datar:** Everything is being done. It is this way. We have laid down the principles that are to be followed and our officers have already given them instructions and the State Governments at the highest level are considering this question with a view to see that the integration is both satisfactory and probably also expeditious.

**Shri Tyagi:** I shall be obliged if the hon. Minister can kindly give us some more light as to what is the meaning of integration. Does it mean that there will be no distinction hereafter between gazetted and non-gazetted officers or that the direct recruitment will stop?

**Shri Datar:** There are different types of services, and there are also gazetted and non-gazetted services. Then the structure of the particular cadres is different in each case. When the services are to be integrated, first we have to find out what are the principles of equivalence of the services and then they are given equal or corresponding posts, and then the seniority is determined.

**Swami Ramananda Tirtha:** Is there any discrimination between the services coming from B States and those coming from A States?

**Shri Datar:** This is already governed by the States Reorganisation Act and the principles have been laid down. May I invite the attention of the hon. Member to section 115 of that Act?

**Shri C. E. Pattabhi Raman:** Are the Government giving any lead in this matter? Regarding the States,

some have not even prepared the lists.

**Shri Datar:** The lead is in the direction of tendering advice to them and they are generally following the advice.

**Shri S. C. Samanta:** Pending final reorganisation some States are taking some interim steps and complaints have come. May I know what is being done about them?

**Shri Datar:** I am not aware of such interim steps, but I am aware of the fact that the State Governments are preparing, as I told the House just now, provisional lists and they would be finalised or revised after the objections are heard from the parties concerned.

**Swami Ramananda Tirtha:** The information is that there is great discontent amongst the service personnel of the integrated areas. Is the Government desirous of devising some method of resolving and minimising this discontent?

**Shri Datar:** I have already stated that we have laid down four important principles which have to be followed together. Then, there was discussion regarding the difficulty that was felt in solving these questions. I find all the State Governments are attending to this matter, so that whatever discontent there is, provided it is legitimate, will be duly attended to.

**Shri Subbiah Ambalam:** In view of the fact that there is a vast difference in the pay scales in the different services of different States, may I know whether, after integration, the revised pay scales would be given retrospective effect?

**Shri Datar:** That will depend on each case, the pay will be re-fixed properly.

#### Rescue Home in Delhi

\*249. **Shri Radha Raman:** Will the Minister of Home Affairs be pleased to state

(a) whether Rescue Home for women at Tehar has succeeded in rehabilitation of women and girls entrusted to its care.